

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI.

O.A. 934/97

Thursday, this the 24th day of June, 1999.

Coram : Hon'ble Shri Justice K.M.Agarwal, Chairman,  
Hon'ble Shri R.K.Ahooja, Member(A).

Dr.Jogendra Nath Bora,  
Nutritionist,  
Regional Feed Analytical Laboratory,  
Aarey Milk Colony,  
Mumbai - 400 065. ...Applicant.  
(By Advocate Shri Suresh Kumar)

Vs.

1. Union of India,  
through the Secretary,  
Ministry of Agriculture,  
Department of Animal  
Husbandry and Dairying,  
New Delhi - 110 001.
2. The Chairman,  
Union Public Service Commission,  
Dholpur House,  
Shahajan Road,  
New Delhi - 110001. ...Respondents.  
(By Advocate Shri V.S.Masurkar)

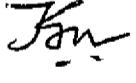
: O R D E R : (ORAL)

(Per Shri Justice K.M.Agarwal, Chairman)

In the light of the subsequent events, the learned  
counsel for the applicant submitted that this O.A. has become  
infructuous. Accordingly, it is hereby dismissed as having  
become infructuous. The question of applicant's eligibility  
for promotion to the next higher post in future shall remain  
open to the applicant. No costs.

  
(R.K.AHOOJA)

MEMBER(A)

  
(K.M.AGARWAL)  
CHAIRMAN

B.